

File No. 43/ Meat/ Standards/2012- FSSAI  
**Food Safety and Standards Authority of India**  
(A Statutory Authority established under the Food Safety & Standards Act, 2006)  
(Standards Division)  
**FDA Bhavan, Kotla Road, New Delhi-110 002**

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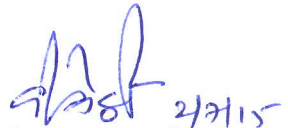
The 2<sup>nd</sup> July 2015

**ORDER**

**Subject: Placing meat and poultry products on the Indian market - reg.**

With reference to Order No. 43/ Meat/ Standards/2012- FSSAI, dated 16<sup>th</sup> January, 2015 regarding placing meat and poultry products on the Indian market placed on the FSSAI Website under link <http://www.fssai.gov.in/Portals/0/Pdf/Draft Meat Poultry Comments.pdf>, it is hereby informed to all concerned that the comments received in response thereto are under examination. Accordingly, it has been decided that the proposed date of effect of the said order is hereby adjourned to 1<sup>st</sup> October 2015 or until further orders whichever is earlier.

This issue with the approval of the Chief Executive Officer, FSSAI.

  
(Bimal Kumar Dubey)  
Director-Imports

**To:**

1. Food Safety Commissioners of all States/UTs
2. PS/ Secretary of Animal Husbandry Departments of all States/ UTs
3. Secretary of Urban Local Bodies of all States/UTs
4. DCGI, FDA Bhawan, New Delhi
5. Advisor, FSSAI, in-charge of Enforcement
6. All Directors in FSSAI
7. Concerned Food Business Operators and trade associations, AIMLEA/CLFMA
8. All border inspection and port offices/ AOs of FSSAI
9. All other border inspection and PHOs/ APHOs
10. All Referral Laboratories
11. All FSSAI recognised laboratories
12. FSSAI web-site